

India Assurance Co. Ltd., Bombay, Oriental Insurance Company Ltd., New Delhi and United India Insurance Company Ltd., Madras.

Action Plan under 20-Point Programme for Redressal of Public Grievances

2398. SHRI SRIBALLAV PANIGRAHI : Will the PRIME MINISTER be pleased to state :

(a) whether an action plan has been circulated to all the Ministries/departments for implementation of the last point of the 20-point programme pertaining to Responsive Administration;

(b) if so, the details thereof and when it was circulated; and

(c) the salient features of the follow up steps taken by Ministries/Departments in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The salient features of the Plan of Action for implementation of Point 20 of the Twenty Point Programme-1986 circulated to ministries/departments on 27th November, 1986 include :

—progressively build in all ingredients of Point No. 20 in the schemes administered under the Twenty Point Programme, 1986;

—include major tasks to be undertaken during the year in regard to simplification of procedures; delegation of authority; enforcement of accountability; and attending promptly and sympathetically to public grievances in their annual Action Plans; and

—review the progress made on a quarterly basis.

The Twenty Point Programme-1986 will be launched from 1.4.1987. The progress made by the Ministries will be monitored through quarterly reports.

Committee to Study Pollution in Sea at Cochin

2399. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether any expert committee has been appointed by the Union Government to study the extent of pollution in the sea at Cochin;

(b) if so, the composition of the Committee and its scope of functioning;

(c) whether any report has been submitted by the Committee; and

(d) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K R. NARAYANAN) : (a) to (d). No, Sir. Union Government has not appointed any expert committee to study the extent of pollution in the sea at Cochin. However, Government of India has set up an Apex Committee on Pollution which broadly is concerned with the control of marine pollution for the coastal areas including Cochin.

Allocation for Self Employment Schemes

2400. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) the total allocations made by Union Government during 1986-87 for implementing various schemes for self-employment for the youth of the country; and

(b) the respective amounts allotted to each State/Union Territory for the said purpose during 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : A budget allocation of Rs. 192.60 crores has been made by Union Government under the self-employment scheme for educated unemployed youth